- Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-252/77].
- I Reports (1974-75) and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay.
- II. Administrative Reports (1974-75) and (1975-76) and Audited Account of the Central Instituted of Tool Design, Hyderabad

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. Fifth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1974-75.
- II. Sixth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76. [Placed in Library. See No.—LT—247/77 for I and II]
- III. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design. Hyderabad, for the year 1974-75.
- IV Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad for the year 1975-76. [Placed in Library. See No. LT—248/77 for III and IV]
- I. Reports (1974-75) and (1975-76) and Audited Accounts of the Small Industry Extension Trainging Institute, Hyderabad and Related Papers

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table the following papers:—

- I. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1974-75.
- II. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1975-76.
- III. Statement giving reasons for the delay in laying the paper mentioned at (i) to (vi), above. [Placed in Library. See No. LT—249|77 for I to III]
- I. The Copper (Prohibition of use in the Manufacture of Electrical Cables and wires) Amendment Order, 1976 and 1977

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial evelopment), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- I. Notification S.O. No. 750(E), dated the 23rd November, 1976, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wires) Amendment Order, 1976.
- II. Notification S.O. No. 59(E), dated the 31st January, 1977, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wire) Amendment Order, 1977. [Placed in Library. See No. LT—162|77 for I and II].

Notifications of the Ministry of Finance (Department of Revenue and Banking) and Related Papers

SHRI H. M. PATEL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking), together with an Explanatory Memorandum thereon:—